

1	2	3	4
6.		Jaggempet	100
7.	Tamil Nadu	Sivakasi	2350
8.	Madhya Pradesh	Mandsaur	900
9.	Bihar	Garhwa	450
10.	Rajasthan	Jaipur	1000
11.	Maharashtra	Thane	2000
12.	Orissa	Sambalpur	3000

(c) A major activity undertaken under the National Child Labour Project is establishment of special schools to provide basic needs like non-formal education, vocational training, supplementary nutrition etc., to the children withdrawn from employment.

(d) Total allocation of funds during 1993-94, 1994-95 are Rs. 3.20 crores and Rs. 3.63 crores respectively. Utilisation figures are not yet available.

Amounts are released to project Societies and NGOs implementing projects under the NCLP Schemes and not to the State Governments.

Introduction of Pass Book Scheme for Exporters.

883. SHRI RAM PRASED SINGH : Will the Minister of COMMERCE be pleased to state :

(a) whether the Government have introduced pass-book scheme for exporters to simplify the process of exports;

(b) if so, the details thereof alongwith its benefits; and

(c) the definition of 'international prices' for the credit for exports?

THE MINISTER OF STATE OF THE MINISTRY OF COMMERCE (SHRI P. CHIDAMBARAM) : (a) Yes, Sir.

(b) Details in this regard are contained in the revised version of the EXIM Policy and the Hand Book of Procedures (Vol. I), as brought out on 31st March and 30th April 1995 respectively. The format of the Pass Book has subsequently been streamlined vide Public Notice No. 301 (PN)/92-97 dated 29th July, 1995. Copies of the EXIM Policy Hand Book of Procedures and the Public Notice are available in the Parliament Library.

(c) The "International Prices" for this purpose would mean the prices of the inputs used in the product exported, as declared by the exporter and accepted by the Asstt. Collector of Customs concerned.

[Translation]

Irregularities in the Public Issue of Essar Oil

884. SHRI VILASRAO NAGNATHRAO GUNDEWAR : Will the Minister of FINANCE be pleased to state :

(a) whether some cases of irregularities in the public issue of Essar Oil Limited have come to the notice of the Government;

(b) if so, the details thereof; and

(c) the steps being taken by the Government for redressal of the grievances of the investors and the earliest listing of the company?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI M.V. CHANDRASHEKHARA MURTHY) :

(a) and (b) Both SEBI and Government had received complaints of irregularities in the public issue of Optionally Fully Convertible Debentures (OFCDs) by M/s Essar Oil Ltd. The main Thrust of the complaints was that there were a number of ineligible applications in the issue. SEBI conducted an investigation into the complaints. Based on the investigation report and independent legal opinion, SEBI has concluded that there were no irregularities in the public issue of OFCDs by the company.

(c) The orders of some of the Stock Exchanges rejecting the listing of the issue by the company have been set aside by SEBI.

[English]

Development of Tourism in Gujarat

885. SHRI KASHIRAM RANA : Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state :

(a) the financial assistance provided by the Union Government to the Government of Gujarat for the development of tourism during the year 1992-93, 1993-94;

(b) the details of those projects/historical places for which this assistance was provided;

(c) the names of the places which are situated in backward and tribal areas of the State to get such assistance; and

(d) the details of the proposals pending with the Union Government for sanction of financial assistance for the years 1994-95 and 1995-96?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI GHULAM NABI AZAD) : (a) and (b) The Department of Tourism, Government of India sanctioned nine projects/schemes amounting to Rs. 86.66 lakhs for development of tourism in the State of Gujarat during the

year 1992-93 and 1993-94. The details of the projects sanctioned with amount and location are given as follows :

Sl. No. with year of sanction	Name of the project/scheme	Amount sanctioned (Rs. in lakhs)
1992-93		
1.	Camping equipment for Tarnetar	15.90
2.	Publicity support	5.00
1993-94		
3.	Tourist complex at Nalsarover	19.68
4.	Cafeteria at Porbandar	14.60
5.	Floodlighting of Somnath Temple	17.46
6.	2 units of spirit type land sailing yacht	4.48
7.	Navratri festival	1.85
8.	Tarnetar festival	2.69
9.	Publicity support	5.00

(c) The places Nalsarover and Tarnetar are located in backward areas of Gujarat State and Somnath is a historical place with religious importance. Porbandar is a historical place.

(d) During the year 1994-95, three projects/schemes amounting to Rs. 21.19 lakhs were sanctioned. The State Government of Gujarat have not submitted any proposal seeking central assistance during 1995-96.

Operation of Private Airlines

886. SHRI RAMESH CHENNITHALA :
SHRI A. INDRAKARAN REDDY :
DR. R. MALLU :

Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state :

(a) whether the private airlines have been asked to operate on certain uneconomical routes;

(b) if so, the details thereof alongwith the names of such airlines which are operating on such routes;

(c) whether on certain routes the Indian Airlines do not operate its flights because the private airlines are operating on these routes; and

(d) if so, the details thereof?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI GHULAM NABI AZAD) : (a) and (b) In accordance

with the guidelines on route dispersal issued on 1.3.94, all the scheduled domestic operators are required to deploy atleast 10 percent of the capacity deployed on specified trunk routes on routes in the North-Eastern region, Jammu & Kashmir, Andaman & Nicobar and Lakshadweep. Of the capacity so deployed atleast 10 per cent has to be within the region itself. The operator has also to deploy atleast 50% of the capacity deployed on specified trunk routes on the non-trunk routes.

(c) and (d) The operations of Indian Airlines are decided by the company on its commercial judgement, keeping in view the traffic demand and availability of operating crew/aircraft.

Modernisation of Textile Industry

887. DR. AMRIT LAL KALIDAS PATEL : Will the Minister of TEXTILES be pleased to state :

(a) whether the Government have formulated a special plan of action for the promotion of textile industry in cotton growing areas in the country;

(b) if so, the details thereof, State-wise, particularly in Gujarat;

(c) the provision of funds for 1995-96 for modernisation of textile units in public sector, State-wise and particularly in Gujarat; and

(d) the details of modernisation programmes of textile units?

THE MINISTER OF TEXTILES (SHRI G. VENKAT SWAMY) : (a) and (b) The Government has not formulated any specific plan of action for promotion of Textile Industry in cotton growing areas of the country. However, a number of schemes have been formulated and implemented from time to time for promotion of different aspects of cotton/man-made fibre textile industry.

(c) and (d) No funds have so far been earmarked for modernisation of textile units in public sector for the year 1995-96. However, a Turn Around Strategy for NTC Mills including those located in Gujarat has been approved by the Government. The Strategy involves Modernisation of 79 Mills at a cost of Rs. 2005.78 crores. The package will become operative only after the Rehabilitation Scheme is approved by the BIFR.

NTC, Kanpur

888. SHRI JAGAT VIR SINGH DRONA : Will the Minister of TEXTILES be pleased to state :

(a) whether there exists any dispute between the State of Uttar Pradesh and the Central Government in regard to free land properties of NTC in Kanpur;